

Saturday, May 6, 1871

ABSTRACT OF THE PROCEEDINGS

COUNCIL OF THE GOVERNOR GENERAL OF INDIA
LAWS AND REGULATIONS.

VOL 10

Book No. 2

March to Dec.

1871

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Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., Cap. 67.

The Council met at Simla on Saturday, the 6th May 1871.

The Council adjourned to Friday, the 12th May 1871.

H. S. CUNNINGHAM,

SIMLA; }
The 6th May 1871. }

*Offg. Secy. to the Council of the Governor
General for making Laws and Regulations.*

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P R E S E N T :

His Excellency the Viceroy and Governor General of India, K. P.,
G. M. S. I., *presiding.*

His Honour the Lieutenant-Governor of the Panjáb.

His Excellency the Commander-in-Chief, G. C. B., G. C. S. I.

The Hon'ble John Strachey.

The Hon'ble Sir Richard Temple, K. C. S. I.

The Hon'ble J. Fitzjames Stephen, Q. C.

The Hon'ble B. H. Ellis.

Major-General the Hon'ble H. W. Norman, C. B.

The Hon'ble F. R. Cockerell.

SESSIONS COURTS BILL.

The Hon'ble MR. STEPHEN moved to introduce the Bill to amend the law relating to the Courts of Session. He said—"My Lord, I have the honour to introduce a Bill, of which the title is 'The Bengal Sessions Courts Act, 1871.' As I shall have to request your Lordship to suspend the standing orders so